

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10238/2007

(From the judgement and order dated 03/01/2007 in CRP No.5453/2004
of The HIGH COURT OF A.P AT HYDERABAD)

S.P.RAJA SHEKHAR & ORS.

Petitioner(s)

VERSUS

M.LALITHA

Respondent(s)

Date: 12/05/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE G.S. SINGHVI

For Petitioner(s) Mr. B. Sridhar,Adv.

Mr. K. Ram Kumar,Adv.
for M/s. K.Ramkumar & Associates,Advs.

For Respondent(s)

Mr. Amlan Kumar Ghosh,Adv.

UPON hearing counsel the Court made the following
ORDER

Six weeks' time is allowed to file rejoinder
affidavit.

Place the petition thereafter.

[T.I. Rajput]
A.R.-cum-P.S.

[Om Prakash]
Court Master